



**The Gauhati High Court, At Guwahati**

[ HIGH COURT OF ASSAM: NAGALAND: MIZORAM & ARUNACHAL PRADESH ]

**N O T I C E**

It is for information to all concerned that tomorrow (i.e. 19.07.2022):

1. The matters listed before the Division Bench-I comprising of Hon'ble the Chief Justice and Hon'ble Mr. Justice Soumitra Saikia will be taken up by the Division Bench comprising of Hon'ble the Chief Justice and Hon'ble Mr. Justice A.M. Bujor Barua.
2. The matters listed before the Single Bench of Hon'ble Mr. Justice A.M. Bujor Barua are deferred and will be notified later on. Any urgent matter(s) relating to the said Bench may be mentioned before the Single Bench of Hon'ble Mr. Justice Michael Zothankhuma.

BY ORDER

Dated, Guwahati, the 18<sup>th</sup> of July, 2022.